

1	2	3	4
Tripura	01	1	7
	10	9	155
	13	1	25
	16	2	15
	18	12	62
	22	1	14
	23	26	2106
	24	1	4
	25	1	4
	27	1	30
	31	7	57
	35	5	129
	36	5	80
	45	7	33
		1	9
	TOTAL	80	2730
	TOTAL		
	State Sphere	85	3645
	Central Sphere	(-)	(-)
	GRAND TOTAL	85	3645

Note:

1. This statement is based on the returns/clarification received in the Bureau till 28-01-2014.
2. The information in respect of remaining States/Union Territories is either 'NIL' or 'Not available'.
3. The information within brackets relates to Central Sphere.
 - = Nil.
 .. = Not reported.

Increasing monthly pension paid to Senior Citizens

1632. SHRI PRABHAT JHA:

SHRIMATI KUSUM RAI:

SHRI ARVIND KUMAR SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of pension being paid to senior citizens by Central Government;
- (b) whether Government is spending only Rs. 124/- per capita per month on senior citizens;
- (c) if so, the details thereof and the rationale therefor;
- (d) whether Government has received representations from several quarters to increase the Central monthly pension for senior citizens to at least Rs. 2000/- per capita per month; and
- (e) if so, the details thereof and response of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT): (a) to (c) The Ministry of Rural Development is implementing the Indira Gandhi National Old Age Pension Scheme (IGNOAPS) under which Central assistance is given towards pension @ Rs. 200/- per month to persons above 60 years and @ Rs. 500/- per month to persons above 80 years belonging to a household below poverty line. The States/UTs have been urged to contribute at least an equal amount from their own resources to this Central assistance.

(d) and (e) A Task Force has been constituted under the Chairmanship of Member, Planning Commission to prepare a proposal for a Comprehensive National Social Assistance Programme. The Task Force has considered various issues, demands and suggestions relating to pensions, including old age pension, received from various quarters and has submitted its report inter alia, recommending expanding the scope of coverage and increasing the quantum of pension.

Shelter for mentally challenged girls in Mumbai

1633. SHRI D.P. TRIPATHI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government is aware that in Mumbai there are no shelters for mentally challenged girls;
- (b) if so, whether they are citizens of the country and vulnerable both within and outside homes;
- (c) if so, whether the Government proposes to provide shelters to those under-privileged girls; and